

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI


C.P No. 1036/(MAH)/2017
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)
SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.06.2017

NAME OF THE PARTIES: Gupta Global Resources Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
1.	ASHISH PYASI i/b	Advocate for Applicant i/b. DWL DWL Associates	

ORDER

CP No.1036/ I&BP/NCLT/MB/MAH/2017

On the request memo filed by the Petitioner Counsel seeking withdrawal of the Company Petition, at his request, this Company Petition is hereby dismissed as withdrawn.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)